

(a) whether most of the milch cattle unit provided to the beneficiaries in Orissa under Integrated Rural Development Programme have not been successful;

(b) whether due to failure of unit of milch cattle provided to the beneficiaries in a wrong manner and due to low grade milch cattle, and non-payment of instalment of loan as a result thereof the second unit or other benefits are not provided;

(c) whether due to such defects there has been an increase in the rural indebtedness and the schemes meant for raising rural income and production have failed; and

(d) if so, steps taken to assist such beneficiaries and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) to (d) Information is being collected from the State Government and will be placed on the Table of the House.

Central Agricultural Farms

9361. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the names and areas of agricultural farms owned by Central Government in the country and the details thereof;

(b) the total production and productivity for area of different crops in them for the last three years with year-wise break up;

(c) the average consumption of fertiliser in these farms for the same period;

(d) whether there is any plan to increase the number of Central Government farms in different States in the current year; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (e) The information is being collected and will be placed on the Table of the House.

Re-Employed Employees in ICAR

9362. SHRI MOHAMMAD ASRAR

AHMAD: Will the Minister of AGRICULTURE be pleased to state:

(a) the particulars of employees as on 1 April, 1984 in ICAR including scientists and others, separately, category-wise who are working after attaining superannuation, and if so, the reasons thereof; and

(b) the period upto which extension has been granted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Dr. O.P. Gautam, Secretary, DARE and D.G., ICAR has been granted extension by the Government of India in service for a period of one year with effect from 1.2.84 with the approval of the Appointments Committee of the Cabinet of which the Prime Minister is the Chairman. Dr. J.S.P. Yadav, Ex. Vice Chancellor, Haryana Agricultural University and Hx-Director Central Soil Salinity Research Institute, Karnal, has been appointed as Chairman, Agricultural Scientists Recruitment Board which is an independent recruiting agency responsible for recruitment to posts in Agricultural Research Service and to such other posts and services as may be specified by the President, I.C.A.R., from time to time, with effect from 18.2.83 initially for a period of three years, extendable by another 2 years. His appointment has also been approved by the Appointment Committee of the Cabinet. His terms for appointment are more or less similar to that of a Member of the U.P.S.C. Dr. Yadav will continue in the post as per the terms and conditions indicated above. Such extension/re-employments have been given earlier in the case of the top scientists not only in ICAR but also some of the sister scientific organisations as well. It may be incidentally added that the Scientists' category is exempted from the ban on extension of employment.

Financial assistance to agriculture universities

9363. SHRI MOHAMMAD ASRAR AHMED: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance made available to 23 agricultural universities and other institutions for their development of economic programme, infrastructure development,